

ANNEXURE – 7

Name of the corporate debtor: Suzuki Textiles Limited (A company under CIRP)

Date of commencement of CIRP: 31.01.2022;

List of Creditors as on 08-06-2022

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	CGST Department of Finance (Division F) Office at 10, Azad Marg, Bhilwara – 311001 Mail Address: div.bhilwarae@icegate.gov.in	Ministry of Finance	28.02.22	1158151966	1077142340	Central Excise Duty, Interest and Penalty	No	Nil	Nil	Nil	81009626	0.00	Clarification sought

2	EPFO Udaipur	Ministry of Labor and employe ment	28.04.22	279727	279727	Outstandi ng dues u/s 14B & 7Q of EPF & Mis Act	No	Nil	Nil	Nil	Nil	Nil	
3	EPFO Surat	Ministry of Labor and employe ment	29.04.22	240757	240757	Different charges	No	Nil	Nil	Nil	Nil	Nil	
4	CGST Department (Circle B) Office at Kar Bhawan, Ajmer Road Mail Address: ac- bhilwara- b@rajasth an.gov.in	Ministry of Finance	28.02.22	82629372	0.00	Central Excise Duty, Interest and Penalty	No	Nil	Nil	Nil	82629372	0.00	Claim filed beyond 90 days
5	Custom Department	Ministry of Finance	04-04- 2022	85051006	0.00	Various Charges	No	Nil	Nil	Nil	85051006	0.00	Clarificatio n sought
	TOTAL			13263528 28	107766282 4			0.00	0.00	0.00	248690004	0.00	

